

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016  
APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016**

**Dated: 17<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016**

**In the matter of:**

**M/s Aravali Transmission Service Company Ltd. .... Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Shankar  
Mr. Sameer Kumar

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1  
Mr. Bipin Gupta  
Mr. Suneel Bansal for R-2 to 4

**APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016**

**In the matter of:**

**M/s Maru Transmission Service Co. Ltd. .... Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Shankar  
Mr. Sameer Kumar

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1  
Mr. Bipin Gupta  
Mr. Suneel Bansal for R-2 to 4

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **23.10.2017.**

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

*ts/kt*